

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

CIRCUIT COURT AT GWALIOR

Original Application No. 42 of 2003

Gwalior, this the 21st day of April 2003

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).  
Hon'ble Shri J.K. Kaushik -- Member (Judicial).

Bala. S/o. Jardan, age-80 Yrs.,  
Occupation - Gate Keeper,  
Gwalior, P.W.I. Gate No. 427,  
C.R., Birla Nagar, Gwalior,  
R/o. Village - Jurari, Tehsil &  
District, Gwalior (M.P.). ... Applicant

(By Advocate - Shri C.P. Singh)

V e r s u s

1. Union of India, Through-  
The General Manager, Central  
Railway, Chhatrapati Shivaji-  
Terminus, Mumbai.
2. The Senior Divisional Commercial  
Manager, D.R.M. Office, Central  
Railway, Jhansi (U.P.).
3. The Divisional Railway Manager,  
(Personnel), Central Railway,  
Jhansi (U.P.). ... Respondents

O R D E R (Oral)

By R.K. Upadhyaya, Member (Admnv.) :-

The learned counsel of the applicant states that full retiral benefits alongwith interest thereon, on account of delay in payment has not been paid to the applicant even though he retired as early as on 31/07/1980. According to learned counsel of the the/applicant, the respondents have issued letter dated 16/07/1999 (Annexure A/3) directing payment of pension to the applicant. However it is <sup>not</sup> known to him <sup>if</sup> as to <sup>a</sup> full retiral dues have been given or not. In view of the fact that the applicant retired in July 1980, we are of the view that the matter should have been examined expeditiously by the respondents. For this purpose, the applicant is directed to make a representation of his claims giving full details alongwith a copy of this Original Application as well as the

*cin 3/7/03*

copy of this order to respondent No. 3 within three weeks from today by speed post to avoid delay. In case the applicant makes such a representation, the respondent No. 3 is directed to dispose of the representation of the applicant by a reasoned and speaking order under intimation to the applicant within a period of two months from the date of receipt of copy of this order.

2. In view of our direction in the preceding paragraph, this Original Application is disposed of at the admission stage itself.

*J.K. Kaushik*  
(J.K. KAUSHIK)  
MEMBER (J)

*R.K. Upadhyaya*  
(R.K. UPADHYAYA)  
MEMBER (A)

*Filed*  
*9/5/03*

पृष्ठान्त सं ओ/व्या.....जबलपुर, दि.....

(1) सचिव, न्यायिक प्रशासन, जबलपुर

(2) ज.प्र.स. के कार्यालय, जबलपुर

(3) ज.प्र.स. के कार्यालय, जबलपुर

(4) ज.प्र.स. के कार्यालय, जबलपुर

सूचना एवं जनसम्पर्क कार्यालय

*1.5.03*